

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2572
ANSWERED ON:14.03.2006
SEIZURE OF ARMS
Mohite Shri Subodh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether arms seized by security forces in Jammu & Kashmir are rusting;
- (b) if so, the reasons therefor;
- (c) the details of the arms seized by forces from terrorists during each of the last three years;
- (d) whether the Government has any plan to use these arms;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (f): No Sir. As per information received from the Government of Jammu and Kashmir, the arms and ammunitions seized by the Security Forces are properly maintained and kept in Malkhanas of different police stations in the State. These arms and ammunitions remain court property.

The details of arms seized from terrorists during each of the last three years are shown below:-

Items	Year 2003	Year 2004	Year 2005
1 AK Rifle	144	962	950
2 Pistol/revolvers	344	229	224
3 UMG`s	08	03	05
4 Carbine`s	03	03	03
5 RPG`s	69	59	37
6. GPMG`s	01	05	0
7 IMG`s/SLR`s	18	20	25
8 Sniper Rifles	11	12	13
9 Rocket Launchers	30	14	15
10. Rocket Boosters	133	104	103
11. Rockets	144	48	74
12. Hand Grenades	3733	2222	2879
13. IED`s	229	260	203
14. AP Mines	124	69	89
15. AT Mines	08	02	05
16. Wireless sets	664	468	455